NATIONAL COMPANY LAW TRIBUNAL **DIVSIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/155/2016

NAME OF THE PETITIONER(S)

: V. Narayanasamy & 2 Others

NAME OF THE RESPONDENT(S)

: M/s S.R.I Industries Pvt ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR Comsel For R-2. ASHOK KUMAR Counsel for Pehinoners Khakur

K. howTHAM KUMAR Counsel for Pehinoners Khakur

2. K. LOWTHAM KUMAR

ORDER

Shri K Gowtham Kumar, counsel for petitioners present. Shri R Ashok Kumar, counsel for R2 present. Counsel for petitioner is directed to approach the Chartered Accountant to get the documents lying with him and report to this Tribunal. Put up on 03.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)